

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI, the 26th April, 1979.

NOTIFICATION
INCOME TAX

No.2778 (F.No.404/22-(TRO-WB)/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue and Insurance No.991(F.No.404/77/75-ITCC) dt. 29.7.75 namely: In said notification for the words "S/Shri Shankar Kumar DC, Nripandra No.Saha, Subodh Kumar Gupta, Pabitra Kumar Banerjee, Charu Sekhar Mandal, Indu Bh.Das, Asoke Kumar Roy, Bhupati P. Mukherjee, Pronotha Ranjan Bose, Amal Kumar Sarkar, Mahirlal Gain, Boney Krishna Roy, Khagendra N. Haldar, Ramesh Ch.Saha, Sukhamoy Haldar, Sudhir Kumar Das, Abani Ranjan Sarkar and Biswanath Murari" in words and letters "Pabitra Kumar Banerjee, Bhupati P. Mukherjee, Promotha Ranjan Bose, Amal Kumar Sarkar, Boney Krishna Roy, Khagendra N. Haldar, Sukhamoy Haldar, Sudhir Kumar Das, Biswanath Murari" shall be sub-stituted.

Sd/-

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,
Government of India Press,
New Delhi.

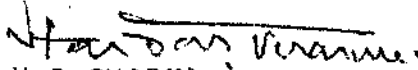
Copy forwarded to :-

1. All Directors of Inspection including DI(O&MS), New Delhi.
2. The Director, IRS(DI) Staff College, Nagpur.
3. The Comptroller & Auditor General of India, New Delhi.
4. The Accountant General, West Bengal, Calcutta.
5. The Chief Secretary, Government of West Bengal, Calcutta.
6. The Joint Secretary & Legal Adviser, Ministry of Law, New Delhi.
7. The Commissioner of Income-tax, West Bengal-I, Calcutta.
8. Bulletin Section (3 copies).
9. Guard File.

Sd/-

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISE FOR ISSUE


(H.D. SHARMA)
Asstt. Director of Inspection(RS&P).

No. CC/ITCC/2681/693/RSP/79.

PAHUJA